

RESUME OF WORK DONE BY LOK SABHA

(SEVENTH LOK SABHA—THIRTEENTH SESSION)

(15th November to 22nd December, 1983)



**LOK SABHA SECRETARIAT
NEW DELHI**

February, 1984/Magha, 1905 (Saka)

P R E F A C E

This publication contains a brief resumé of work done by Lok Sabha during the Thirteenth Session of Seventh Lok Sabha, 1983.

NEW DELHI;
February 2, 1984
Magha 20, 1905 (Saka)

SUBHASH C. KASHYAP
Secretary General

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**RESUME/OF WORK DONE BY LOK SABHA DURING THE THIRTEENTH
SESSION OF SEVENTH LOK SABHA - NOVEMBER - DECEMBER, 1983**

1. DURATION OF SESSION

Date of commencement	15 November, 1983
Date of adjournment <i>sine die</i>	22 December, 1983
Date of prorogation	24 December, 1983
Number of days of sittings	22
Number of hours of sittings	171 hours and 58 minutes.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress: Remarks
1	2	3	4	5	6	7	8	9
✓1.	The Punjab Disturbed Areas Bill, 1983.	15-11-83	—	17-11-83 (Consideration and passing)	H. M. 0 27	1	—	Passed
✓2.	The Chandigarh Disturbed Areas Bill, 1983.	15-11-83	—	17-11-83 (Consideration and passing)	0 06 2 24	1	—	Passed
✓3.	The Armed Forces (Punjab and Chandigarh) Special Powers Bill 1983.	15-11-83	—	17-11-83 (Consideration and passing)	0 18	1	—	Passed

		17-11-83	—	5-12-83 (Consideration and passing)	2	21	1	2	Passed
4. The Tea (Amendment) Bill, 1983.									
5. The Marriage Laws (Amendment) Bill, 1981	27-2-81 (Earlier Session)	—	—	18-11-83 (Presentation of Report of Joint Committee)	—	—	—	—	Report of Joint Committee presented.
6. The Criminal Law (Amendment) Bill, 1980, as reported by Joint Committee	12-8-80 (Earlier Session)	—	—	18-11-83 21-11-83 1-12-83 (Consideration and passing)	6	40	48	4	Passed, as amended.
7. The Illegal Migrants (Determination by Tribunals) Bill, 1983.	22-11-83	—	—	14-12-83 15-12-83 (Consideration and passing)	0 6	29 20	83	2	Passed, as amended.
8. The Textile Undertakings (Taking Over of Management) Bill, 1983.	22-11-83	—	—	6-12-83 7-12-83 8-12-83 (Consideration and passing)	6	19	13	1	Passed, as amended.

*The motions for consideration of the Bills were discussed together along with Statutory Resolutions seeking disapproval of the (i) Punjab Disturbed Areas Ordinance, 1983 (ii) Chandigarh Disturbed Areas Ordinance, 1983 and (iii) Armed Forces (Punjab and Chandigarh) Special Powers Ordinance, 1983.

•The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Tea (Amendment) Ordinance, 1983.

£The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Illegal Migrants (Determination by Tribunals) Ordinance, 1983.

%The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Textile Undertakings (Taking Over of Management) Ordinance, 1983.

1	2	3	4	5	6	7	8	9
					H	M		
9.	The Merchant Shipping (Amendment) Bill, 1983.	1-12-83	—	—	—	1	—	Pending
•10.	The Transformer and Switchgear Limited (Acquisition and Transfer of Undertakings) Bill, 1983.	2-12-83	—	6-12-83 (Consideration and passing)	1	25	—	Passed
11.	The Indian Railways (Amendment) Bill, 1983, as passed by Rajya Sabha.	—	5-12-83	21-12-83 (Consideration and passing)	0	31	1	Passed
12.	The Public Financial Institutions (Obligation as to Fidelity and Secrecy) Bill, 1983.	5-12-83	—	19-12-83 (Consideration and passing)	1	36	14	Passed.
13.	The Appropriation (No. 5) Bill, 1983	9-12-83	—	9-12-83 (Consideration and passing)	0	44	—	Passed.
14.	The Export (Quality Control and Inspection) Amendment Bill, 1983.	12-12-83	—	—	—	—	—	Pending.

15.	The Appropriation (Railways) No. 5 Bill, 1983.	12-12-83	—	12-12-83 (Consideration and passing)	0	46	—	—	Passed.
16.	The Criminal Law (Second Amendment) Bill, 1983, as passed by <i>Rajya Sabha</i> .	—	15-12-83	21-12-83 (Consideration and passing)	4	19	20	—	Passed.
17.	The Lepers (Delhi, Andaman and Nicobar Islands, Lakshadweep, Dadra and Nagar Haveli and Chandigarh Repeal) Bill, 1983.	9-5-83 (Earlier Session)	—	15-12-83 (Consideration and passing)	0	34	—	—	Passed.
18.	The Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Second Amendment Bill, 1983, as passed by <i>Rajya Sabha</i> .	—	16-12-83	19-12-83 (Consideration and passing)	0	33	—	—	Passed.
19.	The Life Insurance Corporations Bill, 1983.	19-12-83	—	20-12-83 21-12-83 (Motion for reference to Joint Committee)	0	42	1	—	Motion for reference of Bill to Joint Committee with instructions to report by the last day of the first week of Budget (1984) Session of Lok Sabha adopted.

*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Trans-former and Switchgear Limited (Acquisition and Transfer of Undertakings) Ordinance, 1983.

1	2	3	4	5	6	7	8	9
					H M			
20.	The Banking Laws (Amendment) Bill, 1983.	10-5-83 (Earlier Session)	—	19 12-83 20-12-83 (Consideration and passing)	5 23	12	4	Passed, as amended.
21.	The Aluminium Corporation of India Limited (Acquisition and Transfer of Aluminium Undertakings) Bill, 1983.	21-12-83	—	—	—	—	—	Pending
22.	The Essential Commodities (Amendment) Bill, 1983, as passed by Rajya Sabha.	—	—	22-12-83	—	—	—	Pending.
23.	The Brentford Electric (India) Limited (Acquisition and Transfer of Undertakings) Bill, 1983.	22-12-83	—	—	—	—	—	Pending.
24.	The Oilfields (Regulation and Development) Amendment Bill, 1983.	22-8-83 (Earlier Session)	—	22-12-83 (Consideration and passing)	0 25	1	—	Passed.

S U M M A R Y

1. Bills pending at the end of the last session	...	20
2. Bills introduced	...	15
3. Bills opposed at introduction stage	...	5
4. Bills passed by Rajya Sabha and laid on the Table		4
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments		Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table	...	Nil
7. Bills passed	...	17
8. Bills negatived		Nil
9. Bills withdrawn	...	Nil
10. Bills part-discussed		Nil
11. Motions for adjournment of debate on Bills adopted		Nil
12. Bills referred to Select Committee		Nil
13. Bills referred to Joint Committee		1
14. Bills reported by Select Committee	...	Nil
15. Bills reported by Joint Committee		1
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which Motion for concurrence was adopted by Lok Sabha	...	Nil
17. Bills pending at the end of the session <i>vide</i> Para No. 2565 of Lok Sabha Bulletin-Part II, dated 31.12.1983	...	22

(H) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1.	The Prevention of Crime Bill, 1983 by Shri R.L.P. Verma.	18-11-1983						Pending
2.	The Representation of the People (Amendment) Bill, 1983 (<i>Insertion of new section 16-A</i>) by Shri R.L.P. Verma.	18-11-1983					...	Pending
3.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1983 (<i>Amendment of section 84, etc.</i>) by Shri Doongar Singh.	18-11-1983						Pending

4. The Lokpal Bill, 1983 by Shri Chitta Basu.	18-11-1983				Pending
5. The Central Excises and Salt (Amendment) Bill, 1983 (<i>Insertion of new section 11 D. 1/E, etc.</i>) by Shri Navin Ravani.	18-11-1983		0-02		Pending
6. The Constitution (Amendment) Bill, 1983 (<i>Amendment of Article 31B</i>) by Shri M.M. Law- rence.	6-5-1983 (Earlier Session)	26-8-83 (Earlier session) 18-11-83 9-12-83 22-12-83 (Further consideration)	4-19 (excluding 02 minutes taken during Twelfth Session)	1	Motion for con- sideration was dec- lared as not carried in accordance with rule 157 of the Rules of Procedure and in accordance with the provisions of the Constitution.
7. The Representation of the People (Amendment) Bill, 1983 (<i>Insertion of new section 10B, etc.</i>) by Shrimati Pramila Dandavate.	9-12-1983	...			Pending
8. The Enemy Property (Repeal) Bill, 1983 by Shri G.M. Banat- walla.	9-12-1983				Pending

1	2	3	4	5	6	7	8	9
					H M			
9.	The Administration of Evacuee Property (Repeal) Bill, 1983 by Shri G.M. Banatwalla.	9-12-1983			...	...		Pending
10.	The Indian Railways (Amendment) Bill, 1983 (<i>Insertion of new section 62A, et al.</i>) by Prof. Madhu Dandavate.	9-12-1983	...			...		Pending
11.	The Prevention of Lotteries Bill, 1983 by Prof. Madhu Dandavate.	9-12-1983	...		...			Pending
12.	The Civil Liberties Commissions Bill, 1983 by Prof. Madhu Dandavate.	9-12-1983			...	...		Pending
13.	The Mother's Lineage Bill, 1983 by Prof. Madhu Dandavate.	9-12-1983						Pending
14.	The Constitution (Amendment) Bill, 1983. (<i>Amendment of article 16</i>) by Shrimati Jayanti Patnaik.	9-12-1983			...			Pending

15.	The Family Restriction Incentives Bill, 1983 by Shrimati Jayanti Patnaik.	9-12-1983	Pending
16.	The Constitution (Amendment) Bill, 1983 (<i>Substitution of new article for article 263</i>) by Shri Chittia Basu.	9-12-1983	Pending
17.	The Representation of the People (Amendment) Bill, 1983 (<i>Amendment of section 66</i>) by Shri B.V. Desai.	22-12-1983	Pending
18.	The Indian Nationals Living Abroad (Representation in Parliament and State Legislatures) Bill, 1983 by Shri B. V. Desai.	22-12-1983	Pending
19.	The Constitution (Amendment) Bill, 1983 (<i>Insertion of new article 123A, etc.</i>) by Shri Ram Vilas Paswan.	22-12-1983	Pending
20.	The Constitution (Amendment) Bill, 1983 (<i>Amendment of articles 85 and 174</i>) by Shri Ram Vilas Paswan.	22-12-1983	Pending

1	2	3	4	5	6	7	8	9
					H M			
21.	The Constitution (Amendment) Bill, 1983 (<i>Amendment of articles 60 and 159</i>) by Prof. Narain Chand Parashar.	22-12-1983			...			Pending
22.	The Constitution (Amendment) Bill, 1983 (<i>Amendment of articles 94 and 179</i> , by Prof. Narain Chand Parashar.	22-12-1983			0—04		...	Pending
23.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1980 by Prof. P.J. Kurien.	28-3-1980 (Earlier Session)		22-12-83 (Consi- deration)	2—18	1		Discussion on the motion for consideration not concluded. Pending.

SUMMARY

1. Bills pending at the end of the last session	323
2. Bills introduced	21
3. Bills withdrawn	Nil
4. Bills negatived	1
5. Part-discussed	1
6. Bills pending at the end of the Session <i>vide</i> para No. 2566 of Bulletin-Part II dated 31-12-1983	34?

3. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of Statement	Time taken	
				H.	M.
1	2	3	4	5	
1.	Reported death of many persons and injuries to a large number of other passengers in a train accident near Faizabad.	Shri R.P. Das	Shri A.B.A. Ghani Khan Choudhary 15.11.1983	0	40
2.	Reported shortage of small coins and currency notes of small denominations and steps taken by Government to meet the situation.	Shri Harish Rawat	Shri Janardhana Poojary 16.11.1983	1	08
3.	Reported distress sale by farmers of coarse grains like Jowar, Bajra and Maize due to fall in the prices prevailing in the market which are much below the prices fixed by the Government and the action taken by Government in the matter.	Shri Baburao Paranjpe	Shri Bhagwat Jha Azad 17.11.1983	1	38
4.	Reported damage to cotton crop by an undiagnosed disease in Punjab, Haryana and some other parts of the country and the action taken by Government in the matter.	Shri Harikesh Bahadur	Shri Arif Mohd. Khan 18.11.1983	0	55

0 55

Dr. M.S. Sanjeevi Rao

21.11.1983

Shri G.M. Banatwalla

5. Situation arising out of non-fixation of price of sugarcane by the Government this year so far and non-payment of dues to the sugarcane growers by the mill owners and action taken by Government in the matter.

0 44

Shri P.C. Sethi

1.12.1983

Shri Rasheed Masood

6. Reported deteriorating law and order situation in Delhi as evidenced by recent incidents of day light dacoity in a jewellery shop and banks in Delhi and the action taken by Government in the matter.

0 10

Shri P. C. Sethi

2.12.1983

Shri Sudhir Kumar Giri

*Situation arising out of reported training camps for training of extremists of Punjab in its neighbouring areas.

1 25

Shri K. P. Singh Deo

7.12.1983

Shri Rajesh Pilot

8. Reported delay in implementation of Government policies regarding ex-servicemen in terms of pension, resettlement and priorities for employment in Public Undertakings and remedial measures taken by Government in the matter.

1 09

Shri Arif Mohd. Khan

8.12.1983

Shri Kamaluddin Ahmed

9. Reported heavy loss of life, property and crops in Andhra Pradesh, Orissa and some other parts of the country due to recent cyclone, flood and drought and the relief measures taken in regard thereto.

*After the Minister made a statement in response to Calling Attention, it was decided in the House to convert it into a discussion which was taken up on that day (2.12.1983) and Continued on 5.12.1983.

1	2	3	4	5
				H. M.
10.	Reported rupees one crore income-tax fraud unearthed involving certain leading industrialists of Delhi and the action taken by Government in the matter.	Prof. Ajit Kumar Mehta	Shri Pranab Kumar Mukherjee 12.12.1983	1 16
11.	Situation arising out of reported shortage of power in the country particularly in Andhra Pradesh, Haryana, Gujarat, Maharashtra, Tamil Nadu and Uttar Pradesh leading to shortfall in agricultural and industrial production and the steps taken by Government to meet the situation.	Shri Braja Mohan Mohanty	Shri P. Shiv Shankar 13.12.1983	1 16
12.	Reported irregularities in the investments by Non-Resident Indians in Reliance Textiles.	Prof. Madhu Dandavate	Shri Pranab Kumar Mukherjee 14.12.1983	2 14
13.	Reported discovery of an international gang engaged in printing fake Indian currency notes at Bangkok and the steps taken by Government in the matter.	Shri Mohd. Asrar Ahmad	Shri Janardhana Poojary 19.12.1983	0 23
14.	Reported <i>en masse</i> resignation by scientists, dairy professionals and other officials of the National Dairy Development Board and the reaction of the Government in regard thereto.	Shri Chintamani Panigrahi	Rao Birendra Singh 21.12.1983	1 10

15. Reported failure of cotton crop in Andhra Pradesh, Gujarat, Karnataka, Maharashtra, Punjab, Rajasthan, Tamil Nadu and other parts of the country due to continuous rains and diseases and need to compensate the farmers by Government.
- Sbri Uttam Rathod Rao Birendra Singh 1 25
- 22.12.1983

4. DIVISIONS

Number of Divisions held

...

3

5. FINANCIAL BUSINESS

Time taken

Subject

Date of
PresentationDate(s) of
discussion

H. M.

Supplementary Demand for Grant
in respect of the Budget (Railways)
for 1983-84.

8.12.83

(i) *Railway Budget*

Discussion and voting
on Supplementary
Demand for Grant
(Railways)

12.12.83

2 39

Supplementary Demands for
Grants in respect of the Budget
(General) for 1983-84.

2.12.83

(ii) *General Budget*

Discussion and voting
on Supplementary
Demands for Grants
(General)

8.12.83
9.12.83

2 40

6. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Smt. Indra Kumari	2.8.83 to 26.8.83	21.12.1983
2.	Shri A.M. Velu	10.8.83 to 26.8.83	
3.	Shri Bapusaheb Parulekar	25.7.83 to 26.8.83	
4.	Shri Qazi Saleem	21.8.83 to 26.8.83 15.11.83 to 22.11.83 and 1.12.83 to 22.12.83	
5.	Km. Kamla Kumari	15.11.83 to 22.11.83 and 1.12.83 to 22.12.83	

7. MOTIONS

(i) Motions under Rules 191 and 342

Sl. No.	Brief Subject	Motion under rule	Name of Member who moved	Date (s) of Discussion	Time taken	Ministry/Department concerned	Remarks
1.	International situation and the policy of the Government of India in relation thereto.	342	Shri P. V. Narasimha Rao	6.12.83	H. M. 5 12	External Affairs	—
2.	Sixth Five Year Plan 1980-85. Mid-term Appraisal.	191	Shri S. B. Chavan	12.12.83 13.12.83 14.12.83	8 07	Planning Commission	Adopted

(ii) Motion under Rule 388 for Suspension of Rule

Sl. No.	Brief Subject	Member	Date on which motion moved	Time taken	Remarks
1.	Suspension of first proviso to rule 74 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for reference of the Life Insurance Corporations Bill, 1983 to a Joint Committee of the Houses.	Shri Janardhana Poojary	20.12.83 21.12.83	H. M. 0 21	Adopted

8. OATH OR AFFIRMATION

S. No.	Name	Constituency and State	Oath/Affirmation	Language of Oath/Affirmation	Date of taking Oath/Affirmation
1.	Smt. Shalinitai Vasant Rao Patil	Sangli—Maharashtra	Oath	Marathi	18.11.1983

9. OBITUARY REFERENCES

S. No.	Name of Member	Date of death	Date of reference	H.	M.	Time Taken
1. ✓	Shri B.R. Nahata, Sitting Member	6.10.1983				
2. ✓	Shri Uttam Chand Ram Chand Bogawat, Member, First Lok Sabha	12.9.1983				
3. ✓	Shri Mohan Nayak, Member, Second and Third Lok Sabha.	26.9.1983				
4. ✓	Shri Gauri Shankar Singh, Member, Central Legislative Assembly.	27.9.1983	15.11.1983			
5. ✓	Shri C. H. Mohammad Koya, Member, Third and Fifth Lok Sabha.	28.9.1983				
6. ✓	Shri Beni Shankar Sharma, Member, Fourth Lok Sabha.	11.10.1983				

7. Shri Anand Chand, Member, Constituent Assembly and First Lok Sabha.	12.10.1983			
8. Shri Mohd. Yusuf, Sitting Member.	4.12.1983			
9. Shri Sita Ram Jajoo, Member of Constituent Assembly and Provisional Parliament	25.11.1983	7.12.1983	0 03	
10. Dr. Devi Singh, Member, Provisional Parliament.	29.11.1983		0 03	
11. Shri A.C. George, Member, Fourth, Fifth and Sixth Lok Sabha.	8.12.1983	9.12.1983		
12. Shri Shahnawaz Khan, Member, First, Second, Third and Fifth Lok Sabha.	9.12.1983	12.12.1983	0 02	

10. PAPERS LAID ON THE TABLE

(i) By Government	...	1115
(ii) By Private Members	...	Nil

12. RESIGNATION BY MEMBER

S.No.	Name	State	Constituency	Date from which resignation took effect	Date of issue of Notification in Gazette/Publication in Bulletin	Date of announcement in House.
1	2	3	4	5	6	7
1.	Shri Virbhadra-Singh	Himachal Pradesh	Mandi	17-10-1983	17-10-1983	15-11-1983

13. RESOLUTIONS

(i) Government Resolution

Sl. No.	Brief Subject	Name of the Minister who moved	Date (s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1.	Approval of the National Health Policy contained in the statement laid on the Table of the House on the 2nd November, 1982.	Shri B. Shankaranand	15.12.83 16.12.83 22.12.83	H 4 M 07	Health and Family Welfare	Adopted

(ii) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/ Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
✓ 1.	Approval of the Proclamation issued by the President on the 6th October, 1983 in relation to the State of Punjab.	Article 356	Shri P.C. Sethi	15.11.83 16.11.83	H 6 M 00	Home Affairs	Adopted
✓ 2.	Disapproval of the Punjab Disturbed Areas Ordinance, 1983 (Ordinance No. 5 of 1983).	Article 123	Shri K.A. Rajan			Home Affairs	Negative
✓ 3.	Disapproval of the Chandigarh Disturbed Areas Ordinance, 1983 (Ordinance No. 6 of 1983).	Article 123	Shri P.K. Kodiyan	17.11.83	2 15	Home Affairs	Negative
✓ 4.	Disapproval of the Armed Forces (Punjab and Chandigarh) Special Powers Ordinance, 1983 (Ordinance No. 9 of 1983).	Article 123	Shri Indrajit Gupta			Home Affairs	Negative

* Discussed together along with motions for consideration of the (i) Punjab Disturbed Areas Bill, 1983. (ii) Chandigarh Disturbed Areas Bill, 1983 and (iii) Armed Forces (Punjab and Chandigarh) Special Powers Bill, 1983.

1	2	3	4	5	6	7	8	
**5.	Disapproval of the Tea (Amendment) Ordinance, 1983 (Ordinance No. 7 of 1983)	Article 123	Shri Krishna Kumar Goyal	5.12.83	2	17	Commerce	Negative
@6.	Disapproval of the Transformer and Switchgear Limited (Acquisition and Transfer of Undertakings) Ordinance, 1983 (Ordinance No. 11 of 1983).	Article 123	Dr. Vasant Kumar Pandit	6.12.83	1	21	Industry	Negative
@@7.	Disapproval of the Textile Undertakings (Taking Over of Management) Ordinance, 1983 (Ordinance No. 10 of 1983).	Article 123	Shri Satya-narayan Jatiya	6.12.83 7.12.83 8.12.83	6	01	Commerce	Negative
£8	Disapproval of the Illegal Migrants) Determination by Tribunals (Ordinance, 1983 (Ordinance No. 8 of 1983).	Article 123	Shri P.K. Kodiyan	14.12.83 15.12.83	4	22	Home Affairs	Negative

**Discussed together with the motion for consideration of Tea (Amendment) Bill, 1983.

@Discussed together with the motion for consideration of the Transformer and Switchgear Limited (Acquisition and Transfer of Undertakings) Bill, 1983.

@@Discussed together with the motion for consideration of the Textile Undertakings (Taking Over of Management) Bill, 1983.

£Discussed together with the motion for consideration of the Illegal Migrants (Determination by Tribunals) Bill, 1983.

(iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
1.	Industrial sickness	Shri E. Balanandan	19-8-1983 (Twelfth Session) 2-12-1983 16-12-1983	H. 3 — 52 (excluding 5 minutes taken during Twelfth Session)	Industry	Negative
2.	Unemployment	Shri T. S. Negi	16-12-1983	1 — 07	Labour and Rehabilitation	Discussion not concluded

14. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Under Rule	Name of Member who raised the discussion	Date of Discussion	Time taken	Ministry/Department concerned	Remarks
1.	Need for electoral reforms with special reference to defections.	193	Shri B. V. Desai	17.11.83	H 7 08	Law, Justice and Company Affairs	
2.	Statement made by the Minister of Finance in the House on 22.11.83 regarding price situation.	193	Dr. Subramaniam Swamy	22.11.83	5 41	Finance	
✓ 3.	Statement made by the Minister of Home Affairs in the House on 2.12.83 re : the situation arising out of training camps for training of extremists of Punjab in its neighbouring	—	*	2.12.83 5.12.83	4 14	Home Affairs	

- | | | | | | | |
|---|-----|-----------------------|----------|---|----|--------------|
| 4. Statement made by the Minister of Home Affairs in the House on 14-12-83 re : the espionage activities of certain persons including retired officers of the Defence Services. | 193 | Prof. Madhu Dandavate | 20.12.83 | 3 | 36 | Home Affairs |
| 5. Statement made by the Minister of Commerce and Supply in the House on 15.11.83 regarding import of animal tallow. | 193 | Dr. Subramaniam Swamy | 22.12.83 | 5 | 06 | Commerce |

*As decided in the House on 2.12.83, Calling Attention converted into Discussion.

15. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Reference/Announcements

Sl. No.	Subject	By whom	Date
1.	Reconstitution of the Committee of Members of Parliament (earlier constituted on 26-8-83) consisting of 22 Members (15 Members from Lok Sabha and 7 Members from Rajya Sabha) in consultation with Chairman, Rajya Sabha, to bring about reconciliation between Nirankaris and Akalis.	Speaker	8-12-1983
2.	Relinquishing of office by Shri Avtar Singh Rikhy, Secretary-General, Lok Sabha, on retirement from service with effect from 31 December, 1983.	Speaker	22-12-1983

16. STATEMENTS

(i) *Suo moto* Statements made/laid by Ministers
under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
H.M.				
1.	Regarding Import of Animal Tallow.	Shri Vishwanath Pratap Singh	15-11-83	0 05
2.	Government business for Monday, the 21st and Tuesday, 22nd November, 1983.	Shri Buta Singh	18-11-83	0 53

1	2	3	4	5
				H. M.
3.	Regarding price situation,	Shri Pranab Kumar Mukherjee	22-11-83	0 07
4.	Government business for the week commencing the 5th December, 1983.	Shri Buta Singh	2-12-83	0 20
✓ 5.	Regarding the reported statement of threat to Hindus in Punjab by Shri Jarnail Singh Bhindranwale, on December, 1, 1983 at Amritsar.	Shri P.C. Sethi	5-12-83	0 50
6.	Regarding the Commonwealth Heads of Government Meeting held in New Delhi from 23rd to 29th November, 1983.	Shri P.V. Narasimha Rao	5-12-83	0 10
7.	Statement on New Oil Strike in Godavari off-shore.	Shri Gargi Shanker Mishra	5-12-83	0 05
8.	Regarding arrest of certain Retired Defence Services Officers in connection with suspected espionage activities.	Shri K.P. Singh Deo	6-12-83	0 02
9.	Government business for the week commencing the 12th December, 1983.	Shri Buta Singh	9-12-83	0 20

1	2	3	4	5
				H. M.
10.	Regarding the espionage activities of certain persons including retired officers of the Defence Services.	Shri P.C. Sethi	14-12-83	0 01
11.	Government business for the week commencing the 19th December, 1983.	Shri Buta Singh	16-12-83	0 26

(ii) Matters Under Rule 377

Sl. No.	Subject	Name of the Member who raised the matter	Minister who made the statement in response thereto	Date	Time taken
1	2	3	4	5	6
					H. M.
1.	Need to pass the Land Acquisition (Amendment) Bill during the current session in the interest of farmers.	Shri Digambar Singh			
2.	Need to send sufficient quantity of rice to Kerala to prevent public distribution system from collapsing.	Shri V.S. Vijayaraghavan			
3.	Need to send a team of Central Agriculture Ministry to Gazipur District to advise farmers about an alternative crop in place of Kesari Dal	Shri Zainul Basher		15.11.83	0 11

1	2	3	4	5	6
					H. M.
4.	Irregular supply of cooking gas in certain districts of Uttar Pradesh resulting in mal-practices.	Shri Harikesh Bahadur			
5.	Need for regular supply of coal to small scale industries in certain districts of Bihar.	Shri R.L.P. Verma			
6.	Need for early completion of Haldia Fertilizer Plant.	Shri Niren Ghosh			
7.	Need to expedite the establishment of nickel extraction plant in Sukinda area in Cuttack district of Orissa.	Smt. Jayanti Patnaik			
8.	Continuous power shortage in Karnataka, and need for direction to its neighbouring States to provide sufficient power.	Shri B.V. Desai			
9.	Non-payment of arrears of sugarcane to cane-growers in certain districts of Uttar Pradesh.	Shri Mahavir Prasad			
10.	Need to direct CSIR laboratories to evolve technological processes useful to the small scale units.	Shri K. Lakkappa			
11.	Need to reduce the air fare by Air India on the Gulf-Trivandrum sector to provide necessary relief to Malyalees living in Gulf countries.	Prof. P.J. Kurien	16.41.83	0	17

1	2	3	4	5	6
					H. M.
12.	Not allowing to hold a conference of Harijans and Tribals in Patna (Bihar) by the authorities.	Shri Ram Vilas Paswan			
13.	Need for intervention by Government into the discontentment among students of Colleges affiliated to 'Gorakhpur University.	Shri Ram Lal Rahi			
14.	Need to direct public financial institutions not to support merger proposal of Indian Aluminium Company with Mahindra & Mahindra Company and also need for the refusal of proposed merger by Government.	Shrimati Geeta Mukherjee			
15.	Failure of 'Madurai Pandia Rajpuram Sugar Mills Private Limited' to pay arrears to farmers and need for intervention by Central Government in this regard.	Shri K. Mayathevar			
16.	Need for financial assistance to Haryana and Punjab to meet the losses due to floods.	Shri Mani Ram Bagri			
17.	Need for merging paper Technology Institute, Pilot Plant and Central Pulp and Paper Research Institute and its take over by Government of India.	Shri Jagpal Singh			
18.	Need to help labourers, especially belonging to	Shri Ram Pyare Panika			

1	2	3	4	5	6
					H. M.
	backward classes, working in stone quarries of Mirzapur, Uttar Pradesh.				
19.	Need to help the families of those whose land is being used by ONGC for oil exploration.	Shri Ahmed Mohammed Patel			
20.	Need for stern action against persons engaged in illegal felling of trees.	Shri Chandra Pal Shailani		17.11.83	0 15
21.	Need to stop illegal entry of foreign Nationals especially from Bangladesh into India.	Shrimati Krishna Sahi			
22.	Need for sending sufficient quantities of wheat and rice to J&K	Prof. Saif-ud-Din Soz			
23.	Need for financial assistance by Central Government to Indira Gandhi Heart Disease Institute, Patna.	Shri Ramavatar Shashtri			
24.	Need for early completion of Circular Railway Project in Calcutta.	Shri Basudeb Acharya			
25.	Need to pass the Dowry Prohibition Bill during the current session.	Shrimati Pramila Dandavate			
26.	Need to check the activities of recruiting agencies and steps to liberalise the procedure of selection of nurses and paramedical personnel going to other countries.	Shri Xavier Arakal			

1	2	3	4	5	6
					H. M.
27.	Need to restore 'Border Special pay' to central staff located in border areas of Uttarakhand, Uttar Pradesh.	Shri H.N. Bahuguna			
28.	Need for organising cultural programmes on eve of 'Ganesh Parva' in memory of Maharaja Chakradhar Singh of Raigarh, Madhya Pradesh.	Shri Keyur Bhushan			
29.	Need to withdraw certain acts which have resulted in closure of brick manufacturing units leading to large scale unemployment.	Shri Ram Pyare Panika			
30.	Shortage of cement in Kerala and need for its adequate supply.	Shri K. Kunhambu			
31.	Need for reconsideration of the decision regarding setting up of two sugar mills in private sector in Coimbatore.	Shri V.S. Vijayaraghavan		21.11.83	0 17
32.	Need for help from Central Government to Uttar Pradesh in view of power crisis in the State due to recent fire at Obra Thermal Power Station.	Shri B.D. Singh			
33.	Need to send sufficient quantity of rice to Kerala to prevent public distribution system from collapsing.	Shri E. Balanandan			
34.	Need for early Completion of Buxer Coilver Dam in Bhojpur.	Shri Chandradeo Prasad Verma			

1	2	3	4	5	6
					H. M,
35.	Losses due to heavy rains in Bidar District (Karnataka) and need for help to the people.	Shri Narsing Suryawanshi			
36.	Need to allow 25% weightage on existing workload for creation, upgradation and bifurcation of existing postal units in hilly regions.	Prof. Narain Chandra Parashar			
37.	Need to form a Parliamentary Committee to look into the affairs of Khadi Gramudhyog.	Shri Rajnath Sonkar Shastri			
38.	Procurement of Government supplies from small Scale Cottage Industries.	Shri D.S.A. Sivaprakasam			
39.	More trains on Diamond-Harbour-Sealdah, Lakshmi Kantapur-Sealdah and Canning-Sealdah lines and need for doubling the railway tracks of these lines.	Shri Nirmal Sinha		22.11.83	0 21
40.	Attack on Babubali's statue and threats on Jain followers in Maharashtra and need for stern action against such persons.	Shri Satyanarayan Jafiya			
41.	Need to liberalise the subsidy scheme for irrigation purposes so as to include even those farmers who take loans from private sources for tube-wells, pumps etc.	Shrimati Geeta Mukherjee			
42.	Need to ensure regular supply of coal and electricity to Fertilizer Plant at Talcher, Orissa.	Shri Chintamani Jena			

1	2	3	4	5	6
					11. M.
43.	Need for providing more medical facilities in hilly areas of Uttar Pradesh in view of increase in cases of T.B. and Leprosy.	Shri Harish Rawat			
44.	Need for Railway lines in J&K and early construction of Railway line connecting Jammu with Udhampur.	Prof. Saif-ud-Din Soz			
45.	Need for finding alternative sources of energy.	Shri Mool Chand Daga			
46.	Need to set up a nuclear power plant in Kerala to meet power shortage.	Prof. P.J Kurien			
47.	Need for adequate communication facilities in Kottayam, Kerala.	Shri Skariah Thomas			
48.	Delay in taking decision regarding location of High Court Bench in Western Uttar Pradesh.	Shri Jagpal Singh			
49.	Exorbitant price of onions and its irregular supply to public.	Shrimat Ki-shori Sinha			
50.	Need for reconsideration of certain laws made applicable to brick kilns by Central and State Government.	Shri R.L.P. Verma			1,12.83 0 17
51.	Need to train and absorb workers engaged in construction of Metro Railway, Calcutta.	Shri Narayan Chowbey			
52.	Need for supply of fertilizers to West Bengal.	Prof. Rupchand Pal			

1	2	3	4	5	6
					H. M.
53.	Distress sale of paddy and rice in Orissa.	Shri Braja Mohan Mohanty			
54.	Need for opening a cooperative sugar mill in Machharheta, near Lalpur Bazar (Sitapur) Uttar Pradesh.	Shri Ram Lal Rahi			
55.	Need to give alternative House sites to Scheduled Caste families living in Chakdeo village in District Satara Maharashtra.	Dr. Subramaniam Swamy			
56.	Need for a Committee to consider the problems arising out of the closure of brick kilns.	Shri Uma Kant Mishra			
57.	Unsatisfactory working of communication facilities in Amreli District, Gujarat.	Shri Navin Ravani			
58.	Non-payment of sugarcane arrears to cane growers in Eastern Uttar Pradesh.	Shri Harikesh Bahadur			
59.	Industrialisation of Saidpur constituency of Uttar Pradesh.	Shri Rajnath Sonkar Shastri		5.12.83	0 15
60.	Need for improving the working conditions of medical representatives.	Dr. A. Kalanidhi			
61.	Demands of Ticket checking Staff of Indian Railways.	Shri Ramavatar Shastri			
62.	Need for resolving the deadlock between management and staff of Canara Bank.	Shri Satyasadhan Chakraborty			

1	2	3	4	5	6
					H. M.
63.	Need for financial assistance to complete on-going irrigation projects in Mirzapur	Shri Ram Pyare Panika			
64.	Need for financial assistance and employment to people of Ghazipur in view of famine and floods in recent years.	Shri Zainul Basher			
65.	Need for early construction of an over-bridge at level crossing on Francis Road in Calicut.	Shri K. Kunhambu			
66.	Stoppage of trains like G.T., Howrah Express, Tamil Nadu Express etc. at Sulturpet station.	Shri Puchala-palli Pen-chalaliah			
67.	Delay in starting express trains from Trivandrum to Bongain-gaon and Ahmeda-bad.	Shri V.S. Vijayaragha-van			
68.	Need for research for extracting oil from coal.	Prof. Ajit Kumar Mehta			
69.	Need for strengthening the deployment of Border Security Force and setting up of more checkposts to prevent terrorist activities of armed dacoits and smugglers in West Dinajpur district.	Shri Ananda Pathak		6.12.83	0 14
70.	Need for investigation into recent fires at Dhanpur open cast coal mine, Shedol district, Madhya Pradesh.	Shri Baburao Paranjpe			

1	2	3	4	5	6
					H. M
71.	Need for construction of direct rail link between Talcher and Sambalpur in Orissa.	Shri Rana Behari Bchra			
72.	Need to check spurt in tea prices and to ensure its regular supply.	Shri Arun Kumar Nehru			
73.	Irregularities in the examinations conducted by the Railway Service Commission, Allahabad.	Shri B.D. Singh			
74.	Need for allocating more funds in current and next five year plan for overall development of Uttar Pradesh.	Shri Harish Rawat			
75.	Investigation into the malpractices indulged in by blood banks operated by private agencies.	Shri K. Lakkappa			
76.	Need for dropping the scheme of Railway Terminal at Byrnihat in Meghalaya.	Shri Bajubon R. Kharlukhi			
77.	Need for augmenting the tempo of coal exploration in Orissa.	Shrimati Jayanti Patnaik		7-12-83.	0 16
78.	Need to provide immediate medical assistance to people of Gumanpura Village, Bhind, where children are dying of a mystery disease.	Shri Satyanarayan Jatiya			
79.	Need to implement the Sethsamudrum Canal Project.	Shri N. Selvaraju			

1	2	3	4	5	6
					H. M
80.	Power crisis in Uttar Pradesh.	Shri Brijendra Pal Singh			
81.	Need for redressing the grievances of Loco Running Staff.	Shri Basudeb Acharya			
82.	Need for remedial measures to control the disease in cotton crop under Tungbhadra Project command area.	Shri Darur Pullaiah			
83.	Need for removing the deficiencies/shortcomings in development programmes for hilly and backward areas.	Shri T. S. Negi			
84.	Facility for inland water transport between Kanyakumari and Ernakulam.	Shri N. Dennis			
85.	Need to withdraw Evacuee Property Act, 1950 and Enemy Property Act, 1968.	Shri Jitendra Prasada			
86.	Plight of Journalists and non-journalists working in certain newspaper establishments.	Shri Sushil Bhattacharya		8-12-83	0 17
87.	Need to convert the present telephone exchange at Pathanapuram (Quilon District) into an automatic exchange.	Shri Skariah Thomas			
88.	Need for providing telephones in houses of doctors of Safdarjung Hospital who are dealing with Neuro Surgery cases.	Shri Jagpal Singh			

1	2	3	4	5	6
					H. M
89.	Functioning of I.D.P.L. and incident of explosion in its plant at Muzaaffarpur.	Shri Ram Vilas Paswan			
90.	Lay off in Ideal dairy Raniwada (Rajasthan), resulting in hardship to poor milk producing farmers.	Shri Nathu Ram Mirdha			
91.	Need for schemes for providing drinking water to desert areas of Rajasthan.	Shri Virbhi Chander Jain			
92.	Need for measures for the progress and development of Tripura.	Shri Ajoy Biswas			
93.	Payment of bonus to Government employees of Pondicherry.	Shri P. Shanmugam.			
94.	Need to constitute a National Council for development of scientific outlook in the country.	Shri B.D. Singh			
95.	Non-implementation of the assurance given by the management of cement factory set up in Bilaspur (Himachal Pradesh) regarding employment of local people.	Prof. Narain Chand Parashar		12-12-83	0 14
96.	Need for measures to improve economic condition of weavers.	Shri Harikesh Bahadur			
97.	Need to fill up immediately the vacant posts of judges in Calcutta High Court.	Shrimati Geeta Mukherjee			

1	2	3	4	5	6
					H. M
98.	Need for rehabilitation and financial assistance to displaced families of villages of Kolhapur Taluk in Mehboobnagar district of Andhra Pradesh.	Shri Anantha Ramulu Mallu			
99.	Need to set up a gas-based fertilizer plant in Gujarat.	Shri R. P. Gaekwad			
100.	Payment of <i>ad-hoc</i> bonus to Government employees of Goa, Daman and Diu Administration.	Shri Eduardo Faleiro			
101.	Need of early finalisation of bonus formula and its payment to employees of Directorate of Printing.	Shri Somnath Chatterjee			
102.	Restoration of areas known as Blocks I and II to the Jaintia Hills district of Meghalaya.	Shri Bajubon R. Charlukhi			
103.	Need to declare support price of Jowar and to ensure its procurement.	Shri Krishna Kumar Goyal			
104.	Need for providing encouragement to those who limit their families.	Shrimati Pramila Dandavate		13-12-83	0 14
105.	Need to construct dams on rivers where floods cause a great havoc.	Shri Ram Lal Rahi			
106.	Need to provide stable telecommunication facilities in flood prone coastal areas of Orissa.	Shri Arjun Sethi			
107.	Need to set up a heavy industry in Bidar District.	Shri Narsing Suryawanahi			

1	2	3	4	5	6
					H. M
108.	Measures to bring down the price of Indian Coffee in International Market.	Shri D. M. Putte Gowda			
109.	Need for a centrally financed scheme to control the floods in rivers Mahanadi, Brahmani etc.	Shrimati Jayanti Patnaik			
110.	Delay in installation of auto-telephone exchange at Savarkundla.	Shri Navin Ravani			
111.	Need for allocation of funds for a broad gauge line from Kuttipuram to Trichur via Guruvayoor.	Shri V.S. Vijayaraghavan			
112.	Need to constitute a joint control board of Rajasthan and Madhya Pradesh to control the joint Hydro-electric Irrigation Project.	Shri K.C. Sharma	14-12-83	0	11
113.	Need for quick transportation of beetle leaves from different stations of West Bengal.	Shri Satyagopal Misra			
114.	Non payment of interim relief to employees of Salal Hydro-electric project.	Dr. Karan Singh			
115.	Need to declare Bairwa Community as Scheduled Caste.	Shri Satyanarayana Jatiya			
116.	Need for timely intimation to State Governments regarding the funds sanctioned for various centrally aided schemes.	Shri Chintamani Panigrahi			

1	2	3	4	5	6
					H. M.
117.	Irregular supply of electricity to Jodhpur, affecting industries etc. and need for early construction of 220 KV line.	Shri Virdhi Chander Jain			
118.	Training and other facilities to fishermen.	Shri Baburao Paranjpe			
119.	Black listing of a tea company involved in tax evasion.	Shri Chandra Pal Shailani	15-12-83	0	14
120.	Decision of Bangladesh Government to sell properties of Indians in Bangladesh.	Shri Chitta Basu			
121.	Need to check uncontrolled mining in Saur Valley in Pithoragarh.	Shri Harish Rawat			
122.	Need to apply laws relating to minimum wages and working conditions to bidi workers.	Shri Madhav Rao Scindia			
123.	Non-availability of drinking water and electricity in Bihar.	Shri Chandradeo Prasad Verma			
124.	Need to protect the interests of weavers of Kerala engaged in manufacture of 'Janata Dhoti' in handloom sector.	Shri V.S. Vijayaraghavan			
125.	Need to declare Trivandrum airport as an International airport.	Prof. P.J. Kurien			
126.	Need to set up a 'Ganga Board' on the lines of Brahmaputra Board for controlling floods in Ganga river.	Shri Zainul Basher			

1	2	3	4	5	6
					H. M.
127.	Need to refix the eligibility age at 28 years for examinations conducted by U.P.S.C.	Shri B.D. Singh			
128.	Financial assistance to the people of Meghalaya who suffered heavy losses due to hailstorm in May, 1983.	Shri Bajubon R. Kharlukhi			
129.	Need for sufficient funds for repair and for setting up ac aptive Power Plant at Haldia Unit of Hindustan Fertilizer Corporation.	Shri Satyagopal Misra			
130.	Need for central assistance to the State of Bihar to complete the schemes of drinking water supply for Patna, Ranchi and Dhanbad.	Shri Ramavatar Shastri	19-12-83	0	15
131.	Need to set up a Super Zinc Smelter Plant during current five year plan in Chittorgarh District.	Shri Virdhi Chander Jain			
132.	Need to revive 'Uvati' Irrigation Project over Batha river in Assam.	Shri Bhubaneswar Bhuyan			
133.	Need to expedite the setting up of a unit of Electronic Telephone Industry at Bhubaneswar.	Shri Chintamani Panigrahi			
134.	Delay in constructing proposed fishing harbour at Paradip, Orissa.	Shri Lakshman Mallick			
135.	Need to provide immediate relief to malaria affected people of Shahjahanpur, Uttar Pradesh.	Shri Jitendra Prasada			

1	2	3	4	5	6
					H. M.
136.	Need to withdraw the proposed hike in service charges levied by Mormugao Port Trust, Goa.	Shri J.S. Patil			
137.	Central help to Uttar Pradesh to complete ongoing irrigation projects.	Shri Uma Kant Mishra			
138.	Funds for Bijnore Sugar Mills for its modernisation.	Shri Mangal Ram Premi		20-12-83	0 15
139.	Demands of workers of Bijli Cotton Mills, Hathras, Uttar Pradesh.	Shri Chandra Pal Shailani			
140.	Need to enforce drug standards by State Drug Control Authorities.	Shri A. K. Balan			
141.	Need to expedite the setting up of a Super Thermal Power Station near Brajraj Nagar, District Sambalpur, Orissa.	Dr. Krupa-sindhu Bhoi			
142.	Repurcussions of multi-storeyed buildings on water supply etc. in Madras.	Dr. A Kalamidhi			
143.	Need to provide funds under NREP to Mirzapur for relief works.	Shri Ram Pyare Panika			
144.	Need to improve the working of banks for implementation of progressive programmes.	Shri Madhav-rao Scindia			
145.	Need to construct an over-bridge near Bhubaneswar Railway Station.	Shrinapati Jayanti Patnaik			

1	2	3	4	5	6
					H. M.
146.	Need to enhance the wheat quota for Roller flour Mills of Orissa.	Shri Harihar Soren			
147.	Need to control decline in elephant population in National Park, Similipal (Orissa) and need to stop Ivory trade.	Shri Manmohan Tudu			
148.	Need to construct bridges on rivers in and around Sitapur.	Shri Ram Lal Rahi			
149.	Need to diversify and develop Bharat Brakes and Valves Ltd., Calcutta and to retain its separate identity.	Shri Ajit Kumar Saha		21-12-83	0 15
150.	Delay in running the announced 'Sabarmati Express' on Gunna-Maksi Line.	Dr. Vasant Kumar Pandit			
151.	Criteria for selection of persons in cultural exchange programmes.	Prof. Saif-ud-Din Soz			
152.	Need to open a T.V. relay station at Amreli for benefit of rural population.	Shri Navin Ravani			
153.	Need for adequate arrangements for the purchase of paddy in certain districts of Bihar.	Shri D.L. Bhatta			
154.	Need for Central Government's approval to the multi-purpose Beasalpur Dam Scheme in Tonk District, Rajasthan.	Shri Banwari Lal			

1	2	3	4	5	6
					H. M.
155.	Implementation of the principle regarding parity between the prices of raw cotton and the finished goods.	Shri Uttam Rathod			
156.	Need for granting Central permission to have 'Son-Et-Lumiere' at Konark Temple for promotion of tourism.	Shri Braja Mohan Mohanty			
157.	Need for upgradation of Khanpur Ahir Flag Railway Station.	Shri Ram Singh Yadav			
158.	Need to popularise the Kashmiri handicrafts.	Shri Abdul Rashid Kabuli			
159.	Need to control the price of tea by selling tea at a fixed price by NAFED and NCCF throughout the country.	Shrimati Kishori Sinha		22-12-83	0 29
160.	Need for early expansion of Durgapur Fertilizer Plant.	Shri Krishna Chandra Halder			
161.	Irregular service of ships of Shipping Corporation of India from Andaman-Nicobar Islands to Calcutta and Madras.	Shri Baburao Paranjpe			
162.	Delay in crushing of sugarcane by Iqbalpur Sugar Factory, Saharanpur and non-payment of arrears to sugarcane growers by it.	Shri Jagpal Singh			
163.	Lack of facilities to labourers working in stone quarry at Bhavnathpur by the contractors.	Shri R.P. Yadav			

1	2	3	4	5	6
					H. M
164.	Need to lodge a protest with U.K. for wrong depiction of Netaji Subhash Chandra Bose in a film produced by Grenada T.V. and to ban its screening in India.	Shri Chitta Basu			
165.	Implementation of Palekar Award.	Shri Mool Chand Daga			
166.	Inconvenience to passengers travelling from Delhi to Agra and Mathura.	Shri Rajesh Kumar Singh			
167.	Discrimination in giving special allowance to Central Government Employees of North Eastern region.	Shri Ajoy Biswas			
168.	Need to convert Patna-Gaya single railway line into double line.	Shri Chandra-deo Prasad Verma			
169.	Irregular supply of food grains by State Food Corporation godown of Patna to fair price shops.	Shri Ramavatar Shastri			

17. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
	H. M.	
BILLS		
(a) Government Bills	*43 32	25.3
(b) Private Members' Bills	6 48	4.0
BUDGETS		
(a) Railway Budget	2 39	1.5
(b) General Budget	2 40	1.5
CALLING ATTENTION NOTICES (Rule 197)	16 28	9.6
DISCUSSIONS		
(a) Short Duration Discussions (Rule 193)	25 40	14.9
(b) Half-an-Hour Discussions (Rule 55)	6 59	4.1
MATTERS UNDER RULE 377	4 10	2.4
MOTIONS		
(a) Motion under Rules 191 and 342	13 19	7.8
(b) Motions under Rule 388	0 21	0.2
QUESTIONS	20 48	12.1
RESOLUTIONS		
(a) Government Resolutions	4 07	2.4
(b) Statutory Resolutions	*6 00	3.5
(c) Private Members' Resolutions	4 59	2.9
STATEMENTS (Rule 372)	3 19	1.9
OTHER MATTERS such as Oaths or Affirmations. Papers laid on Table, Questions of Privileges, Obituary References, Points of Orders, etc.	10 09	5.9
	171 58	100.0

*Joint discussion took place on seven Statutory Resolutions [*vide* Statement No. 13 (ii) Sl. Nos 2 to 8] and motions for consideration of the connected Government Bills [*vide* Statement No. 2 (i) Sl. No. 1 to 4, 7, 8 and 10.] Time taken on the joint discussion has been shown under Government Bills.